

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**

CP No- 81/241/242/ND/2020

CA/331/2021

**IN THE MATTER OF:**

Mam Chand Goel

V/s.

Uttar Development Private Limited & Ors

....Applicant

....Respondent

**SECTION**

U/s 241-242

**Order delivered on 12.08.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Advs. Prashant Mehta & Aaryav Mehra

For the Respondent

: Rishi Sood Adv for Respondent No.3 & 4

**ORDER**

**CA/331/2021:-**

Ld. Counsel for the petitioner submits that the main application is to be listed on 24.08.2021.

Considering this, list this CA i.e. CA/331/2021 on **24.08.2021**.

In the meantime, Ld. Counsel for the petitioner is directed to serve the copy of the application on the email Id of the respondent's Counsel during the course of the day and Ld. Counsel for respondents is directed to share his email Id with the applicant's counsel.

  
(K.K. VOHRA)  
MEMBER (T)

  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

Chirag